

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1088/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

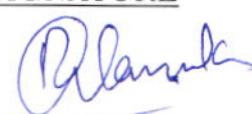
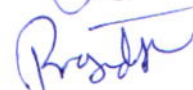
NAME OF THE PARTIES:

Power House

V/s.

Nutri First Agro International Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	Rupesh Lanjekar	Adv. for Respondent	
23	Pooja Senanika	Adv. for Petitioner	

ORDER

CP No. 1088/I&BP/NCLT/MB/MAH/2017

Both Petitioner and Corporate Debtor reported that they are exploring possibility for compromise, therefore, at their request, list this matter on 12.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)